

PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

SUB: STATE JUDICIAL SERVICE - Senior Civil Judges -
Sri K.Pattabhi Rama Rao, Senior Civil Judge working on
Other Duty as Assistant Director (Law) S.V.P.National
Police Academy, Hyderabad, is recalled to State
Judicial Service after completion of his deputation
period by 15.04.2017 - **ORDERS - ISSUED.**

- READ: 1. Letter No.15011/4/2015, dated 02.12.2016 from the Deputy
Director, S.V.P.National Police Academy, Hyderabad.
2. High Court's Letter Roc.No.2193/2013-B.Spl., dated 09.01.2017.

ORDER ROC.NO.2240/2013-B.SPL., DATED: 07.04.2017.

The High Court is pleased to pass the following order:-

Sri K.Pattabhi Rama Rao, Senior Civil Judge, now working on Other
Duty as Assistant Director (Law) S.V.P.National Police Academy,
Hyderabad, is recalled to State Judicial Service, after completion of his
deputation period by 15.04.2017, and posted as Senior Civil Judge,
Peddapalli, Karimnagar District (Post kept vacant).

Sri K.Pattabhi Rama Rao, will get himself relieved from his
present post after completion of his deputation period and
proceed to his new station and shall take charge of his post
from Prl. Senior Civil Judge, Karimnagar.

**NOTE: The Order placed in the High Court's Website
<http://hc.tap.nic.in> and the downloaded copy from the
web site is valid for relieving and joining duty.**


REGISTRAR GENERAL 7/4

To

1. The officer concerned.
2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrars, High Court of Judicature at Hyderabad.

4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi.
7. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
9. The Joint Director (Adm.), S.V.P.National Police Academy, Hyderabad.
10. The Deputy Director (Admn. & SC), S.V.P.National Police Academy, Hyderabad.
11. The Assistant Director (Law), S.V.P.National Police Academy, Hyderabad.
12. The Prl. District and Sessions Judge, Karimnagar
13. The I Addl. District and Sessions Judge, Karimnagar.
14. The Senior Civil Judge, Peddapalli, Karimnagar District.
15. The Prl. Senior Civil Judge, Karimnagar.
16. The District Treasury Officer, Karimnagar.
17. The Sub Treasury Officer, Peddapalli, Karimnagar District.
18. The Pay and Accounts Officer, Hyderabad.

19. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Hyderabad.